

IN THE COURT OF SH. ASHOK KUMAR, ACMM-2 CUM ACJ,  
ROUSE AVENUE COURT COMPLEX, NEW DELHI

CBI VS Swarn Kumar Chopra & Anr.  
CC No. 53/2019


30.07.2020

Present: None.

The matter mentioned above is listed for hearing today. The said matter is taken up from my residence, in view of the prevailing pandemic of COVID-19 as per directions of Hon'ble High Court and Ld. District Judge.

Issue notice of a brief hearing to the respective counsels of the accused persons for **05.08.2020 at 12.30 pm**. Accordingly, the Reader is directed to list the matter for video conferencing after apprising the counsels of both parties.

**Copy of this order be provided to the respective counsels for accused persons and Ld. PP for CBI as per the guideline framed by Ld. District Judge through electronic mode/email/WhatsApp and be also uploaded on the official Website of Delhi District Court. Ahlmad/Asstt. Ahlmad is also directed to take a print out of the ordersheet and tag the same in the judicial file.**



( ASHOK KUMAR)  
ACMM-2 CUM ACJ, ROUSE  
AVENUE COURT, NEW DELHI-  
30.07.2020